

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3479
ANSWERED ON:15.12.2011
OIL COMPANIES
Sivasami Shri C.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) Whether the Government is considering to pack three top oil companies under its wings with former bureaucrats;
- (b) If so, the details thereof;
- (c) Whether the Government has shortlisted names to head three oil companies; and
- (d) If so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R. P. N. SINGH)

(a) & (b): The Non-Official Part-time/Independent Directors are appointed in the Public Sector Oil Companies on the basis of recommendations of Search Committee of the Department of Public Enterprises as per the guidelines issued by Department of Public Enterprises (DPE) and the Appointments Committee of the Cabinet (ACC). The guidelines stipulate different eligibility criteria for individuals from different backgrounds/sectors. Under these guidelines, retired government officials too are eligible for being considered for appointment on the Boards of Public Sector Undertakings as Non-Official Part-time/Independent Directors. While considering individuals from the Government/Public Administration Sector, it is ensured that they are individuals of proven track record.

(c) Yes, Madam.

(d) The Public Enterprises Selection Board (PESB) shortlisted the name of :

(i) Shri S.K.Srivastava, presently Director General of Hydrocarbons for the post of CMD, Oil India Limited; and

(ii) Shri P.P.Upadhyay, presently Director (Technical), Mangalore Refinery and Petrochemicals Limited (MRPL) for the post of MD, MRPL.